

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :07-07-2026

Date : 07.07.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Serial No.
47686/2026	07.07.2026	WP (C) - 16744/2026	B.B.RAY	GENERAL		Order Dtd. 2026-07-01	WRIT BRANCH (DIVISION BENCH-1)	(Serial No-107)
47338/2026	07.07.2026	CMP-1028/2026	MANGULU NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(Serial No-107)
47339/2026	07.07.2026	BLAPL-2888/2025	B.K.DALAI	C.O.	COURT NO. 6	Order Dtd. 2025-05-02		(Serial No-107)
47340/2026	07.07.2026	CMP-1035/2026	MANGULU NAIK	C.O.	COURT NO. 6	Order Dtd. 2026-07-02		(Serial No-107)
47342/2026	07.07.2026	ABLAPL-7192/2026	P.N.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-07-01		(Serial No-107)
47346/2026	07.07.2026	ABLAPL-7226/2026	B.K.PARDHI	C.O.	COURT NO. 6	Order Dtd. 2026-07-01	BAIL-1	(Serial No-107)
47347/2026	07.07.2026	ABLAPL-7229/2026	S.K.SAMANTARAY	C.O.	COURT NO. 6	Order Dtd. 2026-07-01		(Serial No-107)
47348/2026	07.07.2026	ABLAPL-7230/2026	S.R.TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-07-01	BAIL-1	(Serial No-20)
47349/2026	07.07.2026	ABLAPL-7234/2026	B.TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-07-01	BAIL-1	(Serial No-107)
47350/2026	07.07.2026	ABLAPL-7242/2026	B.TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-07-01		(Serial No-107)
47351/2026	07.07.2026	ABLAPL-7246/2026	K.N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07-01		(Serial No-107)
47352/2026	07.07.2026	ABLAPL-7259/2026	P. L. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-07-01	BAIL-1	(Serial No-107)
47353/2026	07.07.2026	ABLAPL-7249/2026	SRINIBASH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-01	BAIL-1	(Serial No-107)
47354/2026	07.07.2026	ABLAPL-7252/2026	M.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20		(Serial No-107)

47355/2026	07.07.2026	ABLAPL-7250/2026	B.TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(Se No-
47356/2026	07.07.2026	ABLAPL-7247/2026	R.SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(Se No-
47357/2026	07.07.2026	ABLAPL-6955/2026	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(Se No-
47358/2026	07.07.2026	ABLAPL-7328/2026	A K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No-
47359/2026	07.07.2026	ABLAPL-5539/2026	S.PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	BAIL-2	(Se No-12)
47360/2026	07.07.2026	ABLAPL-6007/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No-12)
47361/2026	07.07.2026	ABLAPL-7286/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No-12)
47362/2026	07.07.2026	ABLAPL-5121/2026	U.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(Se No-12)
47363/2026	07.07.2026	ABLAPL-7288/2026	SS PATTNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No-12)
47364/2026	07.07.2026	ABLAPL-5120/2026	S.R.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	BAIL-2	(Se No-11)
47365/2026	07.07.2026	ABLAPL-7331/2026	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	BAIL-2	(Se No-18)
47366/2026	07.07.2026	ABLAPL-7332/2026	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	BAIL-2	(Se No-18)
47367/2026	07.07.2026	ABLAPL-5117/2026	D.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	BAIL-2	(Se No-11)
47368/2026	07.07.2026	ABLAPL-7311/2026	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14		(Se No-11)
47369/2026	07.07.2026	ABLAPL-7321/2026	R R NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No-11)
47370/2026	07.07.2026	ABLAPL-5105/2026	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(Se No-11)
47371/2026	07.07.2026	ABLAPL-7290/2026	R R NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No-11)

	47372/2026	07.07.2026	ABLAPL-7318/2026	B B ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No-11)
	47373/2026	07.07.2026	ABLAPL-4988/2026	G.R.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(Se No-11)
	47374/2026	07.07.2026	ABLAPL-7300/2026	SATYA PRIYA SAMANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No-11)
	47375/2026	07.07.2026	ABLAPL-2399/2026	H.K.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	BAIL-1	(Se No-13)
	47377/2026	07.07.2026	ABLAPL-5346/2026	H.K.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(Se No-13)
	47379/2026	07.07.2026	ABLAPL-7270/2026	A K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(Se No-13)
	47380/2026	07.07.2026	ABLAPL-7327/2026	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No-13)
	47381/2026	07.07.2026	ABLAPL-7267/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	BAIL-1	(Se No-13)
	47384/2026	07.07.2026	ABLAPL-7265/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	BAIL-1	(Se No-13)
	47385/2026	07.07.2026	ABLAPL-7329/2026	S.R.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	BAIL-2	(Se No-18)
	47386/2026	07.07.2026	ABLAPL-7263/2026	SS PATTNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-29	BAIL-1	(Se No-13)
	47387/2026	07.07.2026	ABLAPL-7316/2026	L.D.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No-13)
	47388/2026	07.07.2026	ABLAPL-7257/2026	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(Se No-13)
	47389/2026	07.07.2026	ABLAPL-7225/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(Se No-13)
	47390/2026	07.07.2026	ABLAPL-7306/2026	L.P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	BAIL-1	(Se No-13)
	47391/2026	07.07.2026	ABLAPL-7302/2026	A.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No-13)
	47392/2026	07.07.2026	CRLA-517/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06Judgement Dtd. 2026-07-06,		(Se No-13)
	47393/2026	07.07.2026	ABLAPL-7297/2026	K.C.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	BAIL-1	(Se No-13)

47394/2026	07.07.2026	CRLA-801/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06 Judgement Dtd. 2026-07-06,		(Se No-
47395/2026	07.07.2026	ABLAPL-7330/2026	D.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-03	BAIL-2	(Se No-18)
47396/2026	07.07.2026	CRLA-597/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06 Judgement Dtd. 2026-07-06,	CRIMINAL APPEAL	(Se No-
47397/2026	07.07.2026	ABLAPL-7249/2026	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	BAIL-1	(Se No-
47398/2026	07.07.2026	CRLA-596/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06 Judgement Dtd. 2026-07-06,		(Se No-
47399/2026	07.07.2026	ABLAPL-7357/2026	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01		(Se No-
47400/2026	07.07.2026	ABLAPL-7337/2026	B.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-30		(Se No-
47401/2026	07.07.2026	CRLA-584/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06 Judgement Dtd. 2026-07-06,		(Se No-
47402/2026	07.07.2026	ABLAPL-7296/2026	A.B.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	BAIL-1	(Se No-
47403/2026	07.07.2026	ABLAPL-7304/2026	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No-
47404/2026	07.07.2026	FAO-525/2015	J DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	MISC. APPEAL SEC.	(Se No-
47405/2026	07.07.2026	ABLAPL-834/2026	M.R.DHAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14		(Se No-
47406/2026	07.07.2026	ABLAPL-7313/2026	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	BAIL-1	(Se No-
47407/2026	07.07.2026	FAO-55/2021	M NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-10-10	MISC. APPEAL SEC.	(Se No-
47409/2026	07.07.2026	CONTC-4760/2025	N MUKHI	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(Se No-
47411/2026	07.07.2026	ABLAPL-4186/2026	B.SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(Se No-
47412/2026	07.07.2026	ABLAPL-7305/2026	B.SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-07-02	BAIL-1	(Se No-
47414/2026	07.07.2026	ABLAPL-7294/2026	N.C.ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-07-02	BAIL-1	(Se No-
47415/2026	07.07.2026	ABLAPL-7292/2026	B.TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-07-02	BAIL-2	(Se No-18)
47416/2026	07.07.2026	ABLAPL-7293/2026	B.TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-07-02	BAIL-1	(Se No-

47418/2026	07.07.2026	ABLAPL-7291/2026	B. TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(Se No-
47419/2026	07.07.2026	ABLAPL-7333/2026	P.K.MOHANTY	C.O.	COURT NO. 3 OLD		BAIL-2	(Se No-18)
47425/2026	07.07.2026	WP (C) - 23353/2023	P.K.HAZARY	C.O.	COURT NO. 3 OLD	Judgement Dtd. 2026-07-03	WRIT BRANCH-2	(Se No-50)
47426/2026	07.07.2026	CRLMC-2785/2025	D DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	CRIMINAL MISC	(Se No-
47429/2026	07.07.2026	WP (C) - 20027/2026	J. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Se No-26)
47431/2026	07.07.2026	WP (C) - 18044/2026	M.PAGAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-3	(Se No-51)
47432/2026	07.07.2026	WP (C) - 19813/2026	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-03	WRIT BRANCH-2	(Se No-
47433/2026	07.07.2026	WP (C) - 3197/2026	S. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-03	WRIT BRANCH-2	(Se No-
47434/2026	07.07.2026	BLAPL-730/2026	B SAMMADAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(Se No-
47435/2026	07.07.2026	BLAPL-3381/2026	DD NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(Se No-
47436/2026	07.07.2026	WP (C) - 19832/2026	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Se No-43)
47437/2026	07.07.2026	BLAPL-2179/2026	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	BAIL-1	(Se No-
47438/2026	07.07.2026	WP (C) - 15167/2026	B. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-03	WRIT BRANCH-8	(Se No-39)
47439/2026	07.07.2026	BLAPL-2176/2026	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(Se No-39)
47440/2026	07.07.2026	WP (C) - 19918/2026	P. N. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(Se No-39)
47441/2026	07.07.2026	BLAPL-3295/2026	UC DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	BAIL-2	(Se No-16)
47442/2026	07.07.2026	WP (C) - 20195/2026	S. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-08-28	WRIT BRANCH-1	(Se No-31)
47443/2026	07.07.2026	WP (C) - 13599/2026	M. K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	WRIT BRANCH-8	(Se No-43)

	47444/2026	07.07.2026	WP (C) – 20267/2026	R. K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 115)
	47445/2026	07.07.2026	WP (C) – 19992/2026	G. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06		(Se No- 115)
	47446/2026	07.07.2026	WP (C) – 17857/2026	P. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06	WRIT BRANCH-2	(Se No- 50)
	47447/2026	07.07.2026	WP (C) – 20065/2026	S. K. KALIMUDDIN	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06	WRIT BRANCH-4	(Se No- 58)
	47448/2026	07.07.2026	WP (C) – 8525/2026	J. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2026-07- 01	WRIT BRANCH-1	(Se No- 115)
	47449/2026	07.07.2026	WP (C) – 20021/2026	S. K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Se No- 115)
	47450/2026	07.07.2026	JCRLA- 105/2024	B.P.TANGAU	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMINAL APPEAL	(Se No- 115)
	47451/2026	07.07.2026	WP (C) – 20070/2026	K. PARIDA	C.O.	COURT NO. 5	Order Dtd. 2026-07- 03		(Se No- 115)
	47452/2026	07.07.2026	WP (C) – 20034/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-7	(Se No- 48)
	47453/2026	07.07.2026	MATA- 53/2024	D.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 01	FIRST APPEAL	(Se No- 115)
	47454/2026	07.07.2026	WP (C) – 20056/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-2	(Se No- 115)
	47455/2026	07.07.2026	WP (C) – 20088/2026	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-4	(Se No- 58)
0	47456/2026	07.07.2026	WP (C) – 19744/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03	WRIT BRANCH-5	(Se No- 47)
1	47457/2026	07.07.2026	WP (C) – 19793/2026	N. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 01	WRIT BRANCH-3	(Se No- 14)
2	47458/2026	07.07.2026	WP (C) – 13793/2026	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 119)
3	47459/2026	07.07.2026	WP (C) – 19768/2026	U. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 03		(Se No- 119)
4	47460/2026	07.07.2026	WP (C) – 16955/2026	S. B. ROUT	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 114)

5	47461/2026	07.07.2026	WP (C) – 19349/2026	S. K. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-07- 03	WRIT BRANCH-2	(Se No- 50)
6	47462/2026	07.07.2026	CRLA- 470/2026	M.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-07- 06		(Se No- 50)
7	47464/2026	07.07.2026	MACA- 486/2023	B.N.SAMANTARAY	C.O.	COURT NO. 23	Order Dtd. 2026-07- 24	MISC. APPEAL SEC.	(Se No-
8	47465/2026	07.07.2026	MACA- 486/2023	P.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-07- 24	MISC. APPEAL SEC.	(Se No-
9	47466/2026	07.07.2026	BLAPL- 3389/2026	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06		(Se No-
0	47467/2026	07.07.2026	BLAPL- 3687/2026	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06		(Se No-
1	47470/2026	07.07.2026	ABLAPL- 6476/2026	R.B.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Se No-
2	47471/2026	07.07.2026	WP (C) – 20166/2026	T.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 06		(Se No-
3	47473/2026	07.07.2026	WP (C) – 19882/2026	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 06	WRIT BRANCH-6	(Se No- 26)
4	47474/2026	07.07.2026	CRLMC- 1809/2026	G DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07- 14		(Se No- 26)
5	47475/2026	07.07.2026	WP (C) – 20113/2026	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07- 06	WRIT BRANCH-8	(Se No- 43)
6	47476/2026	07.07.2026	BLAPL- 2099/2026	R.C.MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2026-07- 06		(Se No- 43)
7	47477/2026	07.07.2026	CRLMC- 1698/2026	A SAHU	C.O.	COURT NO. 6	Order Dtd. 2026-07- 01		(Se No- 43)
8	47478/2026	07.07.2026	WP (C) – 19225/2026	M NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-07- 06	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 108)
9	47479/2026	07.07.2026	FAO- 170/2026	SK SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-09- 10		(Se No- 108)
0	47480/2026	07.07.2026	WP (C) – 18675/2026	J C BARAL	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06	WRIT BRANCH-5	(Se No- 53)
1	47481/2026	07.07.2026	WP (C) – 19505/2026	S NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06	WRIT BRANCH-1	(Se No- 30)

2	47482/2026	07.07.2026	CRLMC-2276/2025	NK SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-06-25		(Se No-30)
3	47483/2026	07.07.2026	WP (C) - 18312/2026	S DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	WRIT BRANCH-4	(Se No-58)
4	47484/2026	07.07.2026	WP (C) - 16261/2026	D.K. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2026-07-06		(Se No-58)
5	47485/2026	07.07.2026	CONTC-3587/2026	J SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-03		(Se No-58)
6	47486/2026	07.07.2026	WP (C) - 2762/2026	D K SAHU	C.O.	COURT NO. 9	Order Dtd. 2026-08-17	WRIT BRANCH-4	(Se No-37)
7	47487/2026	07.07.2026	WP (C) - 16349/2026	M MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-07-06	WRIT BRANCH-4	(Se No-58)
8	47488/2026	07.07.2026	CONTC-3597/2026	J SAHOO	C.O.	COURT NO. 9	Order Dtd. 2026-07-03		(Se No-58)
9	47489/2026	07.07.2026	WP (C) - 400/2025	S K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-07-06	WRIT BRANCH-1	(Se No-30)
0	47490/2026	07.07.2026	CMP-1017/2026	M BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-07-02		(Se No-30)
1	47492/2026	07.07.2026	WP (C) - 1073/2024	S BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-07-01	WRIT BRANCH-1	(Se No-)
2	47493/2026	07.07.2026	WP (C) - 18394/2026	S K SARANGI	C.O.	COURT NO. 9	Order Dtd. 2026-08-10	WRIT BRANCH (DIVISION BENCH-2)	(Se No-109)
3	47495/2026	07.07.2026	WP (C) - 15601/2022	B BARIK	C.O.	COURT NO. 9	Order Dtd. 2026-07-06	WRIT BRANCH-1	(Se No-31)
4	47496/2026	07.07.2026	CRLA-435/2026	M DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-23		(Se No-31)
5	47498/2026	07.07.2026	WP (C) - 37847/2020	BASUDEV BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-07-06	WRIT BRANCH-7	(Se No-)
6	47499/2026	07.07.2026	CRLA-440/2026	M DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-23		(Se No-)
7	47502/2026	07.07.2026	WP (C) - 18394/2026	R DAS	C.O.	COURT NO. 9	Order Dtd. 2026-08-10	WRIT BRANCH (DIVISION BENCH-2)	(Se No-109)
8	47503/2026	07.07.2026	CRLMC-2100/2026	DK BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-07-03		(Se No-109)

9	47505/2026	07.07.2026	WP (C) – 238/2011	A K MISHRA	C.O.	COURT NO. 9	Order Dtd. 2026-07- 06	WRIT BRANCH-6	(Se No- 35)
0	47506/2026	07.07.2026	WP (C) – 20186/2026	H. K. PATRA	C.O.	COURT NO. 9	Order Dtd. 2026-07- 06		(Se No- 35)
1	47508/2026	07.07.2026	CRLA- 372/2026	A PATTANAIAK	C.O.	COURT NO. 6	Order Dtd. 2026-09- 07		(Se No- 35)
2	47509/2026	07.07.2026	TRPCRL- 46/2026	P DALAI	C.O.	COURT NO. 9	Order Dtd. 2026-08- 03		(Se No- 35)
3	47510/2026	07.07.2026	WP (C) – 15957/2024	A K MISHRA	C.O.	COURT NO. 9	Order Dtd. 2026-07- 06	WRIT BRANCH-8	(Se No- 41)
4	47512/2026	07.07.2026	WP (C) – 31923/2024	H. C. JENA	C.O.	COURT NO. 9	Order Dtd. 2026-07- 06	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 114)
5	47513/2026	07.07.2026	CMP- 1031/2026	BR SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Se No- 114)
6	47515/2026	07.07.2026	WP (C) – 19305/2026	K. C. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-08- 28		(Se No- 114)
7	47516/2026	07.07.2026	CONTC- 4742/2024	D K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06	CONTEMPT	(Se No- 38)
8	47517/2026	07.07.2026	WP (C) – 14403/2026	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06	WRIT BRANCH-4	(Se No- 38)
9	47519/2026	07.07.2026	MATA- 324/2024	P PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-07- 01		(Se No- 38)
0	47520/2026	07.07.2026	WP (C) – 1390/2026	B. K. SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06	WRIT BRANCH-2	(Se No- 38)
1	47522/2026	07.07.2026	WP (C) – 3488/2026	S. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-08- 31	WRIT BRANCH-1	(Se No- 35)
2	47523/2026	07.07.2026	WP (C) – 238/2011	D K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06	WRIT BRANCH-6	(Se No- 35)
3	47524/2026	07.07.2026	FAO- 630/2026	SK DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07- 01		(Se No- 35)
4	47525/2026	07.07.2026	WP (C) – 2751/2026	M.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01- 30	WRIT BRANCH-8	(Se No- 40)
5	47526/2026	07.07.2026	FAO- 502/2024	SK RATH	C.O.	COURT NO. 23	Order Dtd. 2026-07- 01		(Se No- 40)

6	47527/2026	07.07.2026	WP (C) – 2721/2026	M.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01- 30	WRIT BRANCH-7	(Se No-
7	47528/2026	07.07.2026	WP (C) – 19169/2026	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06	WRIT BRANCH-6	(Se No- 26)
8	47529/2026	07.07.2026	WP (C) – 18286/2026	D. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06		(Se No- 26)
9	47530/2026	07.07.2026	WP (C) – 15957/2024	D K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06	WRIT BRANCH-8	(Se No- 41)
0	47531/2026	07.07.2026	CONTC- 3344/2026	MS HASAN	C.O.	COURT NO. 23	Order Dtd. 2026-07- 03		(Se No- 41)
1	47532/2026	07.07.2026	WP (C) – 18964/2026	D. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06		(Se No- 41)
2	47533/2026	07.07.2026	CONTC- 2812/2026	G ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-07- 03	CONTEMPT	(Se No-
3	47534/2026	07.07.2026	WP (C) – 10290/2014	A K JATI	C.O.	COURT NO. 23	Order Dtd. 2026-07- 06	WRIT BRANCH-2	(Se No- 34)
4	47535/2026	07.07.2026	CONTC- 3517/2026	T SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-07- 03		(Se No- 34)
5	47536/2026	07.07.2026	CONTC- 3441/2026	K C PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-07- 27	CONTEMPT	(Se No-
6	47537/2026	07.07.2026	CONTC- 3516/2026	T SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-07- 03		(Se No-
7	47538/2026	07.07.2026	CONTC- 3364/2026	A K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-07- 06		(Se No-
8	47539/2026	07.07.2026	CONTC- 3461/2026	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07- 06		(Se No-
9	47540/2026	07.07.2026	CRLMC- 2058/2026	D SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-07- 03		(Se No-
0	47541/2026	07.07.2026	CONTC- 3460/2026	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07- 06	CONTEMPT	(Se No-
1	47542/2026	07.07.2026	CRLMC- 2057/2026	D SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-07- 03		(Se No-
2	47543/2026	07.07.2026	WP (C) – 15030/2011	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-07- 06	WRIT BRANCH-4	(Se No- 27)
3	47544/2026	07.07.2026	CRLMC- 2053/2026	D SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-07- 03		(Se No- 27)
4	47545/2026	07.07.2026	WP (C) – 19416/2026	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07- 06	WRIT BRANCH-2	(Se No- 50)

5	47546/2026	07.07.2026	CRLMC-1536/2026	PK DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-22		(Serial No-50)
6	47547/2026	07.07.2026	CRLA-268/2026	JS SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-08-17		(Serial No-50)
7	47548/2026	07.07.2026	WP (C) - 19528/2026	B DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-06		(Serial No-50)
8	47549/2026	07.07.2026	WP (C) - 19533/2026	B DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-06	WRIT BRANCH-2	(Serial No-50)
9	47550/2026	07.07.2026	CRLMC-2089/2026	PK LENKA	C.O.	COURT NO. 6	Order Dtd. 2026-07-03		(Serial No-50)
0	47551/2026	07.07.2026	RPFAM-403/2025	A PANDA	C.O.	COURT NO. 9	Order Dtd. 2026-07-20		(Serial No-50)
1	47552/2026	07.07.2026	CRLMC-2089/2026	PK LENKA	C.O.	COURT NO. 9	Order Dtd. 2026-07-03		(Serial No-50)
2	47553/2026	07.07.2026	WP (C) - 19535/2026	B DAS	C.O.	COURT NO. 9	Order Dtd. 2026-07-06	WRIT BRANCH-6	(Serial No-26)
3	47554/2026	07.07.2026	CONTC-3028/2026	BK PATI	C.O.	COURT NO. 9	Order Dtd. 2026-07-02		(Serial No-26)
4	47555/2026	07.07.2026	TRPCRL-107/2025	N ROUT	C.O.	COURT NO. 9	Order Dtd. 2026-07-02		(Serial No-26)
5	47556/2026	07.07.2026	WP (C) - 19548/2026	B DAS	C.O.	COURT NO. 9	Order Dtd. 2026-07-06		(Serial No-26)
6	47557/2026	07.07.2026	CRLMC-895/2026	C RANA	C.O.	COURT NO. 9	Order Dtd. 2026-06-25		(Serial No-26)
7	47558/2026	07.07.2026	TRP (C) - 116/2024	B D SAHU	C.O.	COURT NO. 9	Order Dtd. 2026-07-06	M.J.C.	(Serial No-26)
8	47559/2026	07.07.2026	WP (C) - 19545/2026	B DAS	C.O.	COURT NO. 9	Order Dtd. 2026-07-06		(Serial No-26)
9	47560/2026	07.07.2026	CRLMC-4017/2025	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Serial No-26)
0	47561/2026	07.07.2026	WP (C) - 19543/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-2	(Serial No-26)
1	47562/2026	07.07.2026	TRP (C) - 116/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	M.J.C.	(Serial No-26)
2	47563/2026	07.07.2026	CRLMC-4017/2025	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Serial No-26)
3	47564/2026	07.07.2026	WP (C) - 19536/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(Serial No-26)
4	47565/2026	07.07.2026	WP (C) - 19591/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-3	(Serial No-14)

5	47567/2026	07.07.2026	WP (C) – 19474/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-1	(Se No- 30)
6	47568/2026	07.07.2026	WP (C) – 18799/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-5	(Se No- 53)
7	47570/2026	07.07.2026	WP (C) – 18092/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Se No- 53)
8	47574/2026	07.07.2026	FAO- 741/2026	MR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07-01		(Se No- 53)
9	47575/2026	07.07.2026	WP (C) – 19509/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-06	WRIT BRANCH-7	(Se No- 47)
0	47577/2026	07.07.2026	WP (C) – 19589/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-06	WRIT BRANCH-5	(Se No- 47)
1	47578/2026	07.07.2026	FAO- 740/2026	MR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07-01		(Se No- 47)
2	47580/2026	07.07.2026	WP (C) – 19587/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-06	WRIT BRANCH-6	(Se No- 26)
3	47581/2026	07.07.2026	WP (C) – 19546/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-06	WRIT BRANCH-3	(Se No- 13)
4	47582/2026	07.07.2026	FAO- 739/2026	MR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07-01		(Se No- 13)
5	47583/2026	07.07.2026	WP (C) – 19553/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-06		(Se No- 13)
6	47584/2026	07.07.2026	FAO- 738/2026	,MR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07-01		(Se No- 13)
7	47585/2026	07.07.2026	WP (C) – 19578/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-06	WRIT BRANCH-1	(Se No- 31)
8	47586/2026	07.07.2026	FAO- 737/2026	MR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07-01		(Se No- 31)
9	47587/2026	07.07.2026	CONTC- 4870/2025	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-03		(Se No- 31)
0	47588/2026	07.07.2026	FAO- 736/2026	MR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07-01		(Se No- 31)
1	47589/2026	07.07.2026	CONTC- 4869/2025	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-03		(Se No- 31)

2	47590/2026	07.07.2026	FAO-735/2026	MR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07-01		(Se No-31)
3	47591/2026	07.07.2026	FAO-734/2026	MR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07-01		(Se No-31)
4	47592/2026	07.07.2026	ABLAPL-6438/2026	BS SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-07-06		(Se No-31)
5	47593/2026	07.07.2026	WP (C) - 19226/2026	S K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-07-06	WRIT BRANCH (DIVISION BENCH-1)	(Se No-108)
6	47594/2026	07.07.2026	ABLAPL-7352/2026	KK NATH	C.O.	COURT NO. 1	Order Dtd. 2026-07-06		(Se No-108)
7	47595/2026	07.07.2026	ABLAPL-7301/2026	RK BISOI	C.O.	COURT NO. 1	Order Dtd. 2026-07-02		(Se No-108)
8	47596/2026	07.07.2026	WP (C) - 2011/2026	L SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	WRIT BRANCH-1	(Se No-)
9	47597/2026	07.07.2026	ABLAPL-7351/2026	MANGU NANDY	C.O.	COURT NO. 1	Order Dtd. 2026-07-06		(Se No-)
0	47598/2026	07.07.2026	WP (C) - 12088/2021	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-07-06	WRIT BRANCH-1	(Se No-31)
1	47599/2026	07.07.2026	ABLAPL-7348/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(Se No-31)
2	47600/2026	07.07.2026	WP (C) - 19513/2026	B P TANGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-7	(Se No-)
3	47601/2026	07.07.2026	ABLAPL-7346/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	BAIL-1	(Se No-13)
4	47602/2026	07.07.2026	WP (C) - 19780/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-8	(Se No-43)
5	47603/2026	07.07.2026	ABLAPL-7353/2026	PK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	BAIL-1	(Se No-)
6	47604/2026	07.07.2026	WP (C) - 19773/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(Se No-)
7	47605/2026	07.07.2026	ABLAPL-7258/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	BAIL-1	(Se No-14)
8	47606/2026	07.07.2026	WP (C) - 19773/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(Se No-14)

9	47607/2026	07.07.2026	WP (C) – 19739/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(Se No- 14)
0	47608/2026	07.07.2026	WP (C) – 19722/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(Se No- 14)
1	47609/2026	07.07.2026	WP (C) – 18406/2026	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-8	(Se No- 43)
2	47610/2026	07.07.2026	WP (C) – 19993/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 112)
3	47611/2026	07.07.2026	WP (C) – 20202/2026	B.P.TANGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-03	WRIT BRANCH-2	(Se No- 14)
4	47612/2026	07.07.2026	WP (C) – 19915/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(Se No- 14)
5	47613/2026	07.07.2026	WP (C) – 19170/2026	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(Se No- 14)
6	47614/2026	07.07.2026	WP (C) – 19914/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-2	(Se No- 14)
7	47615/2026	07.07.2026	WP (C) – 19750/2026	P.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(Se No- 14)
8	47616/2026	07.07.2026	WP (C) – 16333/2009	S DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-1	(Se No- 30)
9	47617/2026	07.07.2026	WP (C) – 17493/2026	B. P. TANGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(Se No- 30)
0	47618/2026	07.07.2026	WP (C) – 16334/2009	S DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-1	(Se No- 30)
1	47619/2026	07.07.2026	WP (C) – 16336/2009	S DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-1	(Se No- 30)
2	47620/2026	07.07.2026	CONTC- 2648/2025	D SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-03	CONTEMPT	(Se No- 14)
3	47622/2026	07.07.2026	WP (C) – 17093/2025	T K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	WRIT BRANCH-8	(Se No- 41)
4	47623/2026	07.07.2026	WPCRL- 127/2025	S K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-27		(Se No- 41)
5	47626/2026	07.07.2026	ABLAPL- 1926/2026	PARSURAM PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	BAIL-1	(Se No- 14)
6	47627/2026	07.07.2026	ABLAPL- 5022/2026	L.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No- 14)

7	47628/2026	07.07.2026	WP (C) – 16332/2026	U.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-3	(Se No- 51)
8	47630/2026	07.07.2026	WP (C) – 16401/2026	S.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-30	WRIT BRANCH-5	(Se No- 23)
9	47631/2026	07.07.2026	ABLAPL- 7260/2026	S.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-29	BAIL-1	(Se No-
0	47633/2026	07.07.2026	WP (C) – 20044/2026	U.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(Se No-
1	47635/2026	07.07.2026	ABLAPL- 7295/2026	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No-
2	47639/2026	07.07.2026	CRLMC- 2068/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	CRIMINAL MISC	(Se No-
3	47642/2026	07.07.2026	CRLA- 68/2025	JADUNATH PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2026-07-06		(Se No-
4	47644/2026	07.07.2026	CRLMC- 1936/2026	PANCHANAN PANIGRAHI	C.O.	COURT NO. 6	Order Dtd. 2026-07-06		(Se No-
5	47647/2026	07.07.2026	WP (C) – 16113/2026	K. C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-07-06	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 105)
6	47648/2026	07.07.2026	CRLMC- 2096/2026	PANCHANAN PANIGRAHI	C.O.	COURT NO. 6	Order Dtd. 2026-07-03		(Se No- 105)
7	47666/2026	07.07.2026	CONTC- 3023/2026	A.K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-07-03		(Se No- 105)
8	47668/2026	07.07.2026	CONTC- 2370/2026	J. LENKA	C.O.	COURT NO. 6	Order Dtd. 2026-07-03		(Se No- 105)
9	47681/2026	07.07.2026	CRLREV- 1067/2009	R K MALLIK	C.O.	COURT NO. 15	Order Dtd. 2026-05-15	CRIMINAL REVISION	(Se No-
0	47683/2026	07.07.2026	CRLMC- 1933/2026	R. DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-08	CRIMINAL MISC	(Se No-
1	47689/2026	07.07.2026	CRLMC- 1477/2026	SUMAN MITRA	C.O.	COURT NO. 6	Order Dtd. 2026-06-25		(Se No-
2	47692/2026	07.07.2026	WP (C) – 10209/2026	P. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07-06	WRIT BRANCH-5	(Se No- 23)
3	47695/2026	07.07.2026	ABLAPL- 7298/2026	SRINIBASH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-02		(Se No- 23)
4	47699/2026	07.07.2026	WP (C) – 2802/2014	T. SAHOO	C.O.	COURT NO. 6	Judgement Dtd. 2026-07-01	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 111)

5	47706/2026	07.07.2026	WP (C) - 16467/2026	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07-06	WRIT BRANCH-7	(Se No- 59)
6	47708/2026	07.07.2026	ABLAPL- 6295/2026	PK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(Se No- 59)
7	47709/2026	07.07.2026	BLAPL- 3701/2026	UP BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(Se No- 59)
8	47710/2026	07.07.2026	ABLAPL- 5852/2026	S. CHOUDHURY	C.O.	COURT NO. 3	Order Dtd. 2026-07-01		(Se No- 59)
9	47711/2026	07.07.2026	RSA- 300/2026	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	SECOND APPEAL	(Se No-
0	47712/2026	07.07.2026	WP (C) - 19870/2026	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-8	(Se No- 43)
1	47713/2026	07.07.2026	RSA- 282/2026	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-23	SECOND APPEAL	(Se No-
2	47714/2026	07.07.2026	RSA- 201/2026	C. RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-20	SECOND APPEAL	(Se No-
3	47715/2026	07.07.2026	WP (C) - 17901/2026	C. R. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-07-14	WRIT BRANCH-8	(Se No- 40)
4	47716/2026	07.07.2026	CRLREV- 273/2026	M. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-06-30		(Se No- 40)
5	47717/2026	07.07.2026	CRLMC- 2109/2026	S. BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-07-06		(Se No- 40)
6	47718/2026	07.07.2026	CRLMC- 2108/2026	S. BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-07-06		(Se No- 40)
7	47719/2026	07.07.2026	CRLMC- 2090/2026	S. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-07-06		(Se No- 40)
8	47720/2026	07.07.2026	CRLMC- 1870/2026	R. K. SAHU	C.O.	COURT NO. 6	Order Dtd. 2026-07-13		(Se No- 40)
9	47721/2026	07.07.2026	WP (C) - 16943/2026	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-07-01	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 119)
0	47722/2026	07.07.2026	CRLMC- 1807/2026	D. DASH	C.O.	COURT NO. 6	Order Dtd. 2026-06-29		(Se No- 119)
1	47723/2026	07.07.2026	CRLMC- 1452/2026	J. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-05-14		(Se No- 119)

2	47724/2026	07.07.2026	CRLMC-1623/2026	D.P.DASH	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Se No-119)
3	47725/2026	07.07.2026	CRLMC-733/2026	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-08-03	CRIMINAL MISC	(Se No-)
4	47726/2026	07.07.2026	CRLMA-68/2026	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-06		(Se No-)
5	47727/2026	07.07.2026	CRLA-509/2026	R.K.MALLIK	C.O.	COURT NO. 6	Order Dtd. 2026-07-30		(Se No-)
6	47728/2026	07.07.2026	MACA-158/2026	D.P.DASH	C.O.	COURT NO. 3			(Se No-)
7	47729/2026	07.07.2026	FAO-650/2026	R.K.DEHURI	C.O.	COURT NO. 3		MISC. APPEAL SEC.	(Se No-)
8	47730/2026	07.07.2026	FAO-650/2026	I.C.SAHU	C.O.	COURT NO. 3		MISC. APPEAL SEC.	(Se No-)
9	47731/2026	07.07.2026	CMP-967/2026	T.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01		(Se No-)
0	47732/2026	07.07.2026	CMP-925/2026	SUDARSAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		(Se No-)
1	47733/2026	07.07.2026	CMP-893/2026	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		(Se No-)
2	47735/2026	07.07.2026	WP (C) - 19583/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(Se No-)
3	47736/2026	07.07.2026	BLAPL-13578/2025	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(Se No-)
4	47791/2026	07.07.2026	BLAPL-5901/2026	J P KAR	C.O.	COURT NO. 3	Order Dtd. 2026-07-07		(Se No-)
5	47792/2026	07.07.2026	WP (C) - 20715/2026	P K ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-07-07		(Se No-)
6	47793/2026	07.07.2026	RSA-297/2026	K.C.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	SECOND APPEAL	(Se No-)
7	47376/2026	07.07.2026	ABLAPL-6595/2026	SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2026-07-02		(Se No-)
8	47378/2026	07.07.2026	WP (C) - 28260/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-05-22		(Se No-)
9	47382/2026	07.07.2026	WP (C) - 32081/2021	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief	WRIT BRANCH-5	(Se No-21)
0	47383/2026	07.07.2026	WP (C) - 28255/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-05-22		(Se No-21)
1	47408/2026	07.07.2026	WP (C) - 6698/2020	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2020-03-13	WRIT BRANCH (DIVISION BENCH)	(Se No-116)

2	47410/2026	07.07.2026	WP (C) - 6698/2020	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH)	(Se No- 116)
3	47413/2026	07.07.2026	ABLAPL- 4808/2026	MOHAMMED MUSTAQ ANSARI	GENERAL		Order Dtd. 2026-07- 06		(Se No- 116)
4	47417/2026	07.07.2026	WP (C) - 19861/2009	SRIJAYA KUMAR SAHU	GENERAL		Annexure		(Se No- 116)
5	47420/2026	07.07.2026	WP (C) - 8250/2022	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-12- 20	WRIT BRANCH-8	(Se No- 41)
6	47421/2026	07.07.2026	CRLMC- 1756/2026	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-07- 06		(Se No- 41)
7	47422/2026	07.07.2026	WP (C) - 28264/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-07- 06		(Se No- 41)
8	47423/2026	07.07.2026	ABLAPL- 4387/2026	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-07- 06	BAIL-1	(Se No- 41)
9	47424/2026	07.07.2026	ABLAPL- 7245/2026	BIBHUTI RANJAN MOHANTY	GENERAL		Order Dtd. 2026-07- 01		(Se No- 41)
0	47427/2026	07.07.2026	WP (C) - 17609/2019	MAGUNI CHARAN NAYAK	GENERAL		Order Dtd. 2023-03- 02	WRIT BRANCH (DIVISION BENCH)	(Se No- 109)
1	47428/2026	07.07.2026	WP (C) - 16931/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-06- 23	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 112)
2	47430/2026	07.07.2026	WP (C) - 16931/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-07- 02	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 112)
3	47463/2026	07.07.2026	ABLAPL- 3373/2026	L D ACHARI	GENERAL		Order Dtd. 2026-07- 06	BAIL-2	(Se No- 10)
4	47468/2026	07.07.2026	RSA- 153/2025	SRITAM KUMAR NAYAK	GENERAL		Petition With Annexures	SECOND APPEAL	(Se No- 10)
5	47469/2026	07.07.2026	WP (C) - 1993/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03- 17		(Se No- 10)
6	47621/2026	07.07.2026	WP (C) - 32208/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12- 19	WRIT BRANCH-4	(Se No- 27)
7	47624/2026	07.07.2026	CRLMC- 2006/2026	AKASH KUMAR PATTAJOSHI	GENERAL		Order Dtd. 2026-07- 07		(Se No- 27)

8	47625/2026	07.07.2026	CRLMC-1458/2026	ABHISHEK SAHOO	GENERAL		Judgement Dtd. 2026-06-25		(Se No-27)
9	47645/2026	07.07.2026	WP (C) - 12448/2026	MURALIDHAR BISWAL	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-2)	(Se No-113)
0	47649/2026	07.07.2026	WP (C) - 12448/2026	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2026-05-07	WRIT BRANCH (DIVISION BENCH-2)	(Se No-113)
1	47650/2026	07.07.2026	TRP (C) - 470/2025	SURYAKANTA DASH	GENERAL		Entire Order		(Se No-113)
2	47651/2026	07.07.2026	WA-9/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Se No-113)
3	47655/2026	07.07.2026	WA-2659/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Se No-113)
4	47660/2026	07.07.2026	WA-2863/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Se No-113)
5	47663/2026	07.07.2026	WA-2903/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Se No-113)
6	47673/2026	07.07.2026	BLAPL-4935/2026	HIRARAM BHOI	GENERAL		Vakalatnama		(Se No-113)
7	47679/2026	07.07.2026	BLAPL-4935/2026	HIRARAM BHOI	GENERAL		Entire Document		(Se No-113)
8	47682/2026	07.07.2026	WP (C) - 12209/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Se No-109)
9	47684/2026	07.07.2026	WP (C) - 12209/2020	HIRARAM BHOI	GENERAL		Order Dtd. 2020-05-14	WRIT BRANCH (DIVISION BENCH)	(Se No-109)
0	47685/2026	07.07.2026	WA-2914/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Se No-109)
1	47687/2026	07.07.2026	WP (C) - 11490/2019	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-7	(Se No-48)
2	47688/2026	07.07.2026	WA-2928/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Se No-48)

3	47690/2026	07.07.2026	WA-2930/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Serial No-48)
4	47691/2026	07.07.2026	WA-2929/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Serial No-48)
5	47693/2026	07.07.2026	CRLMC-1264/2016	SAYED MUZAFFAR ALI	GENERAL		Order Dtd. 2026-01-29	CRIMINAL MISC	(Serial No-)
6	47694/2026	07.07.2026	WA-2931/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Serial No-)
7	47696/2026	07.07.2026	WA-2935/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07	WRIT APPEAL	(Serial No-)
8	47697/2026	07.07.2026	WP (C) - 9928/2020	JAYDEV BHOI	GENERAL		Judgement Dtd. 2021-07-20	WRIT BRANCH-7	(Serial No-)
9	47698/2026	07.07.2026	WP (C) - 8775/2020	JAYDEV BHOI	GENERAL		Judgement Dtd. 2020-09-07	WRIT BRANCH (DIVISION BENCH)	(Serial No-106)
0	47700/2026	07.07.2026	WP (C) - 9928/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-7	(Serial No-)
1	47701/2026	07.07.2026	WP (C) - 3399/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Serial No-111)
2	47702/2026	07.07.2026	WP (C) - 8775/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Serial No-106)
3	47703/2026	07.07.2026	WP (C) - 6213/2019	HIRARAM BHOI	GENERAL		Entire Document		(Serial No-106)
4	47704/2026	07.07.2026	MA-329/1992	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-06-25	MISC. APPEAL SEC.	(Serial No-)
5	47705/2026	07.07.2026	WP (C) - 8917/2019	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-2	(Serial No-)
6	47707/2026	07.07.2026	WP (C) - 8917/2019	ANJU PRADHAN	GENERAL		Judgement Dtd. 2019-06-17	WRIT BRANCH-2	(Serial No-)
7	47734/2026	07.07.2026	CRLMC-2099/2026	SWARUP NAYAK	GENERAL		Order Dtd. 2026-07-06		(Serial No-)
8	47787/2026	07.07.2026	WP (C) - 19011/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-5	(Serial No-47)
9	47341/2026	07.07.2026	ABLAPL-7254/2026	R.R.NAYAK	GENERAL		Order Dtd. 2026-07-01	BAIL-1	(Serial No-)
0	47343/2026	07.07.2026	ABLAPL-7248/2026	R.R.NAYAK	GENERAL		Order Dtd. 2026-07-01	BAIL-1	(Serial No-)
1	47344/2026	07.07.2026	ABLAPL-7256/2026	R.R.NAYAK	GENERAL		Order Dtd. 2026-07-01		(Serial No-)

2	47345/2026	07.07.2026	CRLMC-1898/2026	R.R.NAYAK	GENERAL		Order Dtd. 2026-06-30		(Se No-
3	47472/2026	07.07.2026	ABLAPL-5724/2026	KSHIROD KUMAR PAHIL	GENERAL		Order Dtd. 2026-06-09	BAIL-1	(Se No-
4	47491/2026	07.07.2026	BLAPL-5021/2026	K PATRA	GENERAL		Order Dtd. 2026-07-02		(Se No-
5	47494/2026	07.07.2026	CRLMC-867/2025	D SAMAL	GENERAL		Order Dtd. 2026-06-25		(Se No-
6	47497/2026	07.07.2026	CONTC-1716/2026	P K MISHRA	GENERAL		Order Dtd. 2026-07-01		(Se No-
7	47500/2026	07.07.2026	WP (C) - 23082/2025	P K DASH	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-7	(Se No-
8	47501/2026	07.07.2026	WP (C) - 18156/2026	P K MISHRA	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-1	(Se No-30)
9	47504/2026	07.07.2026	WA-269/2024	L D PANDA	GENERAL		Order Dtd. 2024-03-06	WRIT APPEAL	(Se No-
0	47507/2026	07.07.2026	CRLREV-353/2016	S K DASH	GENERAL		Order Dtd. 2024-01-10	CRIMINAL REVISION	(Se No-
1	47511/2026	07.07.2026	RSA-273/2008	P K MISHRA	GENERAL		Order Dtd. 2008-10-24	SECOND APPEAL	(Se No-
2	47514/2026	07.07.2026	RSA-338/2005	H K PANDA	GENERAL		Order Dtd. 9999-12-31	SECOND APPEAL	(Se No-
3	47518/2026	07.07.2026	WP (C) - 16259/2013	H K PANDA\	GENERAL		Order Dtd. 2015-01-08		(Se No-
4	47521/2026	07.07.2026	FA-400/1990	ANIL	GENERAL		Order Dtd. 2014-02-03		(Se No-
5	47566/2026	07.07.2026	ABLAPL-4047/2026	SURENDRA DAS	GENERAL		Order Dtd. 2026-07-06	BAIL-2	(Se No-
6	47569/2026	07.07.2026	ABLAPL-6380/2026	SURENDRA DAS	GENERAL		Order Dtd. 2026-07-06		(Se No-
7	47571/2026	07.07.2026	ABLAPL-7375/2026	SURENDRA DAS	GENERAL		Order Dtd. 2026-07-06	BAIL-1	(Se No-
8	47572/2026	07.07.2026	ABLAPL-7395/2026	B. N. SAHU	GENERAL		Order Dtd. 2026-07-06	BAIL-1	(Se No-
9	47573/2026	07.07.2026	WP (C) - 20087/2026	B. N. SAHU	GENERAL		Order Dtd. 2026-07-07		(Se No-
0	47576/2026	07.07.2026	WP (C) - 5539/2026	LOKANATH SAHOO	GENERAL		Order Dtd. 2026-07-06		(Se No-
1	47579/2026	07.07.2026	WP (C) - 15447/2026	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2026-05-21		(Se No-
2	47629/2026	07.07.2026	WP (C) - 32277/2025	A. MOHANTY	GENERAL		Order Dtd. 2026-07-03	WRIT BRANCH-3	(Se No-28)
3	47632/2026	07.07.2026	BLAPL-11511/2023	S S DASH	GENERAL		Order Dtd. 2024-04-10	BAIL-2	(Se No-10)

4	47634/2026	07.07.2026	SA-5/1995	S K MOHANTY	GENERAL		Order Dtd. 2025-01-28	SECOND APPEAL	(Se No-
5	47636/2026	07.07.2026	RSA-34/2016	K C DAS	GENERAL		PetitionAnnexure,	SECOND APPEAL	(Se No-
6	47637/2026	07.07.2026	CRLMP-2464/2022	S K BISWAL	GENERAL		PetitionAnnexure,	WRIT BRANCH-4	(Se No-19)
7	47638/2026	07.07.2026	WP (C) - 18365/2022	H BERIA	GENERAL		Order Dtd. 2022-07-28	WRIT BRANCH-1	(Se No-
8	47640/2026	07.07.2026	LAA-97/2009	SEETARAM	GENERAL		Order Dtd. 2022-10-20	FIRST APPEAL	(Se No-
9	47641/2026	07.07.2026	WP (C) - 2299/2008	P N NAYAK	GENERAL		Order Dtd. 2026-07-03	WRIT BRANCH-3	(Se No-28)
0	47643/2026	07.07.2026	ABLAPL-10350/2020	M R SAHOO	GENERAL		Order Dtd. 2022-04-18	BAIL-2	(Se No-
1	47646/2026	07.07.2026	WP (C) - 2700/2014	S C DASH	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-3	(Se No-28)
2	47652/2026	07.07.2026	WP (C) - 23646/2025	S NAHAK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se No-18)
3	47653/2026	07.07.2026	CRLMC-8/2025	A SAHOO	GENERAL		Order Dtd. 9999-12-31		(Se No-18)
4	47654/2026	07.07.2026	CRLMC-1262/2026	A K SWAIN	GENERAL		Order Dtd. 9999-12-31		(Se No-18)
5	47656/2026	07.07.2026	WP (C) - 19367/2026	A K SAA	GENERAL		Order Dtd. 9999-12-31		(Se No-18)
6	47657/2026	07.07.2026	WP (C) - 20000/2026	A K SAA	GENERAL		Order Dtd. 2026-07-07	WRIT BRANCH-8	(Se No-43)
7	47658/2026	07.07.2026	WP (C) - 19996/2026	A K SAA	GENERAL		Order Dtd. 2026-07-07		(Se No-43)
8	47659/2026	07.07.2026	ABLAPL-1450/2026	S SATAPATHY	GENERAL		Order Dtd. 2026-07-07	BAIL-1	(Se No-
9	47661/2026	07.07.2026	CRLMP-568/2026	ASHOK KUMAR SARANGI	GENERAL		Order Dtd. 2026-06-30		(Se No-
0	47662/2026	07.07.2026	ABLAPL-3458/2026	S SATAPATHY	GENERAL		Order Dtd. 2026-07-07		(Se No-
1	47664/2026	07.07.2026	CRLMC-2130/2026	S P PAL	GENERAL		Order Dtd. 2026-07-07	CRIMINAL MISC	(Se No-
2	47665/2026	07.07.2026	WA-1203/2025	C R NAYAK	GENERAL		Order Dtd. 2026-07-07		(Se No-
3	47667/2026	07.07.2026	WP (C) - 17942/2026	R K BARIK	GENERAL		Order Dtd. 2026-07-07		(Se No-

4	47669/2026	07.07.2026	ABLAPL-7419/2026	R C MOHARANA	GENERAL		Order Dtd. 2026-07-07	BAIL-1	(Se No-13)
5	47670/2026	07.07.2026	ABLAPL-7402/2026	R C MOHARANA	GENERAL		Order Dtd. 2026-07-07		(Se No-13)
6	47671/2026	07.07.2026	CONTC-3458/2026	M.SANKAR PRASAD DORA	GENERAL		Order Dtd. 9999-12-31		(Se No-13)
7	47672/2026	07.07.2026	ABLAPL-7407/2026	J P KAR	GENERAL		Order Dtd. 2026-07-07		(Se No-13)
8	47674/2026	07.07.2026	WP (C) - 4330/2026	H K BHOL	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1	(Se No-13)
9	47675/2026	07.07.2026	BLAPL-3460/2026	J R NAYAK	GENERAL		Order Dtd. 2026-07-06		(Se No-13)
0	47676/2026	07.07.2026	BLAPL-3366/2026	J R NAYAK	GENERAL		Order Dtd. 2026-07-06		(Se No-13)
1	47677/2026	07.07.2026	ABLAPL-7165/2026	J R NAYAK	GENERAL		Order Dtd. 2026-07-06		(Se No-13)
2	47678/2026	07.07.2026	CRLMP-585/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-07-21		(Se No-13)
3	47680/2026	07.07.2026	WP (C) - 7848/2018	S N GAYA	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-7	(Se No-48)
4	47737/2026	07.07.2026	ABLAPL-6331/2026	P BEURA	GENERAL		Order Dtd. 2026-06-17	BAIL-2	(Se No-17)
5	47738/2026	07.07.2026	WP (C) - 20522/2026	R SAMAL	GENERAL		Order Dtd. 2026-06-17	WRIT BRANCH-8	(Se No-60)
6	47739/2026	07.07.2026	WP (C) - 31947/2025	R SAMAL	GENERAL		Order Dtd. 2026-06-17	WRIT BRANCH (DIVISION BENCH-3)	(Se No-117)
7	47740/2026	07.07.2026	WP (C) - 15204/2026	R SAMAL	GENERAL		Order Dtd. 2026-06-17	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116)
8	47741/2026	07.07.2026	ABLAPL-3441/2026	B K PATI	GENERAL		Order Dtd. 2026-06-17		(Se No-116)
9	47742/2026	07.07.2026	ABLAPL-6644/2026	M ROUT	GENERAL		Order Dtd. 2026-06-17		(Se No-116)
0	47743/2026	07.07.2026	WP (C) - 20003/2026	N K ROUT	GENERAL		Order Dtd. 2026-06-17		(Se No-116)

1	47744/2026	07.07.2026	WP (C) – 20218/2026	N K ROUT	GENERAL		Order Dtd. 2026-06-17		(Se No- 116)
2	47745/2026	07.07.2026	WP (C) – 19999/2026	N K ROUT	GENERAL		Order Dtd. 2026-06-17		(Se No- 116)
3	47746/2026	07.07.2026	ABLAPL- 7449/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-06-17	BAIL-2	(Se No- 12)
4	47747/2026	07.07.2026	WP (C) – 31611/2024	A K PANDA	GENERAL		Order Dtd. 2026-06-17	WRIT BRANCH-8	(Se No- 39)
5	47748/2026	07.07.2026	ABLAPL- 7380/2026	A K NAYAK	GENERAL		Order Dtd. 2026-06-17	BAIL-1	(Se No- 112)
6	47749/2026	07.07.2026	WP (C) – 19956/2026	AMIYA KUMAR CHHATOI	GENERAL		Order Dtd. 2026-07-02	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 112)
7	47750/2026	07.07.2026	CRLMP- 734/2026	A TANDIA	GENERAL		Order Dtd. 2026-07-02		(Se No- 112)
8	47751/2026	07.07.2026	WP (C) – 19965/2026	AMIYA KUMAR CHHATOI	GENERAL		Order Dtd. 2026-07-02	WRIT BRANCH-6	(Se No- 26)
9	47752/2026	07.07.2026	WA- 513/2026	BIKRAM BEHERA	GENERAL		Order Dtd. 2026-07-01		(Se No- 26)
0	47753/2026	07.07.2026	WP (C) – 10283/2026	P C DAS	GENERAL		Order Dtd. 2026-06-17	WRIT BRANCH-5	(Se No- 20)
1	47754/2026	07.07.2026	ABLAPL- 1778/2026	BIKRAM BEHERA	GENERAL		Order Dtd. 2026-04-22	BAIL-2	(Se No- 12)
2	47755/2026	07.07.2026	CRLMP- 123/2026	P C DAS	GENERAL		Order Dtd. 2026-06-17		(Se No- 12)
3	47756/2026	07.07.2026	ABLAPL- 7421/2026	P NAYAK	GENERAL		Order Dtd. 2026-06-17	BAIL-1	(Se No- 13)
4	47757/2026	07.07.2026	BLAPL- 4923/2026	R R NAYAK	GENERAL		Order Dtd. 2026-06-17		(Se No- 13)
5	47758/2026	07.07.2026	WP (C) – 30049/2025	Y DAS	GENERAL		Order Dtd. 2026-06-17	WRIT BRANCH-3	(Se No- 33)
6	47759/2026	07.07.2026	ARBP- 36/2025	P K JENA	GENERAL		Order Dtd. 2026-06-17		(Se No- 33)
7	47760/2026	07.07.2026	ABLAPL- 7377/2026	S PARIJA	GENERAL		Order Dtd. 2026-06-17	BAIL-1	(Se No- 116)

8	47761/2026	07.07.2026	ABLAPL-4897/2026	A S PAUL	GENERAL		Order Dtd. 2026-06-17		(Se No-
9	47762/2026	07.07.2026	TRP (C) - 176/2026	D SAMAL	GENERAL		Order Dtd. 2026-06-17		(Se No-
0	47763/2026	07.07.2026	ABLAPL-11290/2025	D SAMAL	GENERAL		Order Dtd. 2026-06-17		(Se No-
1	47764/2026	07.07.2026	ABLAPL-7412/2026	K K NATH	GENERAL		Order Dtd. 2026-06-17		(Se No-
2	47765/2026	07.07.2026	ABLAPL-2395/2026	K K NATH	GENERAL		Order Dtd. 2026-06-17	BAIL-2	(Se No-
3	47766/2026	07.07.2026	ABLAPL-3152/2026	K K NATH	GENERAL		Order Dtd. 2026-06-17		(Se No-
4	47767/2026	07.07.2026	ABLAPL-5152/2026	A S PAUL	GENERAL		Order Dtd. 2026-06-17		(Se No-
5	47768/2026	07.07.2026	FAO-756/2026	N K ROUT	GENERAL		Order Dtd. 2026-06-17		(Se No-
6	47769/2026	07.07.2026	CMP-1290/2025	P BASTIA	GENERAL		Order Dtd. 2026-06-17		(Se No-
7	47770/2026	07.07.2026	CMP-1074/2026	P K DASH	GENERAL		Order Dtd. 2026-06-17		(Se No-
8	47771/2026	07.07.2026	FAO-674/2018	P K MALLICK	GENERAL		Order Dtd. 2026-07-02	MISC. APPEAL SEC.	(Se No-
9	47772/2026	07.07.2026	CRLMC-5473/2023	M NANDY	GENERAL		Order Dtd. 2026-06-30	CRIMINAL MISC	(Se No-
0	47773/2026	07.07.2026	WP (C) - 6182/2002	P BEHERA	GENERAL		Order Dtd. 2002-12-19		(Se No-
1	47774/2026	07.07.2026	WP (C) - 16187/2015	N R PANDA	GENERAL		Order Dtd. 2015-09-10		(Se No-
2	47775/2026	07.07.2026	WP (C) - 8724/2006	S K RATH	GENERAL		Order Dtd. 2006-07-03		(Se No-
3	47776/2026	07.07.2026	RFA-120/2011	A K JATI	GENERAL		Order Dtd. 2019-11-07	FIRST APPEAL	(Se No-
4	47777/2026	07.07.2026	RVWPET-442/2023	A K ACHARYA	GENERAL		Entire Order	CIVIL REVISION	(Se No-
5	47778/2026	07.07.2026	WP (C) - 11577/2007	B K MOHANTY	GENERAL		Order Dtd. 2007-09-28		(Se No-
6	47779/2026	07.07.2026	CONTC-8512/2023	M MOHANTY	GENERAL		Order Dtd. 2026-09-11	CONTEMPT	(Se No-
7	47780/2026	07.07.2026	WPC (OAC) - 1025/2018	S R PARIDA	GENERAL		Order Dtd. 2022-09-14	OA Branch	(Se No-
8	47781/2026	07.07.2026	WP (C) - 31931/2022	S R PARIDA	GENERAL		Order Dtd. 2022-09-14 Petition, Annexure,	WRIT BRANCH-7	(Se No-
9	47782/2026	07.07.2026	WP (C) - 28738/2022	A C R DAL	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH-1)	(Se No-107

0	47783/2026	07.07.2026	WP (C) – 16259/2013	H K PANDA	GENERAL		Order Dtd. 2015-01-08		(Se No- 107
1	47784/2026	07.07.2026	WP (C) – 32028/2020	A C R DAL	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 116
2	47785/2026	07.07.2026	WP (C) – 16950/2021	P K JENA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se No- 15)
3	47786/2026	07.07.2026	WP (C) – 5110/2011	S C CHOUDHURY	GENERAL		Order Dtd. 2012-03-27		(Se No- 15)
4	47788/2026	07.07.2026	WP (C) – 32288/2020	A C R DAL	GENERAL		Order Dtd. 2021-05-17	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 102
5	47789/2026	07.07.2026	RSA- 38/2014	P BASTIA	GENERAL		Order Dtd. 2014-03-26	SECOND APPEAL	(Se No-
6	47790/2026	07.07.2026	WP (C) – 9507/2004	B S SWAIN	GENERAL		Order Dtd. 2010-07-16		(Se No-

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